MR SPEAKER : Shri S.N. Jatiya-Not present. Shri K.A. Rajan-Not present. Shri Harish Kumar Gangwar-Not present. Shri Hannan Mollah-Not present. Now, Shri Chintamani Jena.

## (iii) Demand for an electronic telephone industry at Bhubaneswar Orissa

SHRI CHINTAMANI JENA (Balasore): There is hardly any electronic industry in the Eastern States. The Union Government has taken decision to remove the regional imbalances in all spheres including the electronic industry. The State of Orissa is lagging behind in case of setting up of electronic industries. The regional imbalances could be removed to some extent if an electronic telephone industry is established in Orissa.

The atmosphere, the lands, specially the open and fresh air of Bhubaneswar is very suitable for setting up of any electronic industry including telephone industry. Orissa being a backward State in regard to industries, setting up of the electronic telephone industry at Bhubaneswar will be bold step to make the State progress in industries, which will be a great help to set up ancillary industries nearby, including the Chandka Industrial Estate.

A proposal for establishment of a telephone industry at Bhubaneswar in Orissa is pending with the Government of India for the last so many years. An expert Committee also visited the State and also Bhubaneswar, two year back, to study and they have submitted a favourable report. The State Government of Orissa is ready to donate lands for the telephone industry and is urging the Union Government to set up a telephone industry at Bhubaneswar.

Considering all these aspects, I would very earnestly request the Union Government to set up an electronic telephone industry at Bhubaneswar. 13.35 hrs.

MOTION RE. TWENTY-SIXTH AND TWENTY-SEVENTH REPORTS OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES AND FIRST AND SECOND REPORTS OF COMMISSION FOR SCHEDULED CASTES AND SCHEDULED TRIBES Contd.

MR. CHAIRMAN: Now we take up further consideration of the following motion moved by Smt. Ram Dulari Sinha on the 14th August, 1984, namely :---

> "That this House do consider the Twenty-sixth and Twenty-seventh Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years of 1978-79 and 1979-81, laid on the Table of the House on the 22nd December, 1980 and 11th August, 1982 respectively and the First and Second Reports of the Commission for Scheduled Castes and Scheduled Tribes for the period from July, 1978 to March, 1979 and April, 1979 to March, 1980, laid on the Table of the House on the 22nd December, 1980 and 11th August, 1982 respectively."

श्वी राम प्यारे पनिका (राबर्टसगंज) : सभापति महोदय, पिछले दिन मैं इस प्रस्ताव पर बोलते हुए कह रहा था कि हमारे देश में केन्द्रीय सरकार तथा राज्य सरकारों के द्वारा शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्स तथा बैकवर्ड जाति के लोगों के लिए रिजर्वेशन देना निर्धारित किया गया है, उसकी पूर्ति नहीं हो रही है, उसमें अभी बैंकलोग रहता है। उसके कारणों में यदि हम जायें, तो कमी शन की रिपोर्ट में चौथा फंक्शन यह लिखा हुआ है कि जहां भी वह कमी शन जाये, शेड्यूल्ड कास्टस और शेड्यूल्ड ट्राइब्स के सिलसिले में, वहां फाइल और आवश्यक कागजात मंगवा सकता है। लेकिन दुःख की बात है कि हमने कमी शन न

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